

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 211
(IB)-89(ND)2018

IA-5107/2022 IA-2754/2022 IA-2755/2022 IA-5761/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

... **Applicant/Petitioner**

Versus

OM Pizzas and Eats India Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 08.12.2022

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Present

For the Respondent :

ORDER

IA-5107/2022: It is the 9th Progress Report filed by the Liquidator. The same is taken on record, subject to all just exceptions.

With this, the present IA stands closed.

IA-2754/2022 IA-2755/2022, IA-5761/2022: Ld. Counsel appearing for the Liquidator as well as the Liquidator (present in person) are not able to convince this Bench on justification for seeking extension of the Liquidation period.

Let this matter for 15.12.2022 for physical hearing.

— Sd —

**(L.N. GUPTA)
MEMBER (T)**

— Sd —

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**